

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.101-IA/303(AHM)2023
ITEM No.102-IA/187(AHM)2023
in
CP(IB) 759 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Zielem Industries Pvt Ltd
V/s
Sintex-BAPL Ltd

.....Applicant

.....Respondent

Order delivered on: 13/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

Mr. Pratik Thakkar, Advocate, for the applicant in IA/303(AHM)2023

Mr. Saurabh Soparkar, Sr. Advocate, along with Mr. Raheel Patel and Mr. Yash Dadhich, Advocates i/b. Gandhi Law Associates, Advocate, for the Applicant/RP in IA/187(AHM)2023

Mr. Navin Pahwa, Sr. Advocate along with Mr. M.N. Marfatia, Advocate for the Resolution Applicant.

Ms. Maithili D. Mehta, Advocate, for the Income Tax Department.

Mr. Arjun Sheth, Advocate.

Mr. Deep Roy and Mr.Tarak Damani, Advocates for the CoC

ORDER

IA/303(AHM)2023

Mr. Divyanshu Jain, Advocate appeared on behalf of the Respondent / Resolution Professional. He seeks time to file reply. It is to be filed within two weeks, by giving a copy to the other side.

Matter stands adjourned to 26.04.2023

IA/187(AHM)2023

Heard. The order is reserved.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)